

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/15	TP 74/16	Hearing	397/ 398	Chandrashekar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SANDESHA 9743969871 (PCS)	medcorre diagnostics & Research centre Pvt Ltd & 3 others [All Respondents]	<u>Sandesh</u>
2.	S.V. DESAI 9845065608	Narendra Kumar Chandrashekar Petitioner	<u>Desai</u>

Shri S.V. Desai, counsel for petitioner is <sup>present</sup> absent. He requested time to file two more sets of copies. PCS for respondent company is present.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)